

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 4
TO BE ANSWERED ON 18.11.2019

NATIONAL TEACHERS AWARD

4. DR. AMOL RAMSING KOLHE:
DR. DNV SENTHILKUMAR S.:
SHRI SUNIL DATTATRAY TATKARE:
SHRIMATI SUPRIYA SULE:
DR. SUBHASH RAMRAO BHAMRE:
SHRI HEMANT SRIRAM PATIL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has fixed criteria for selection of teachers for grant of National Teachers Award on the 5th September, every year, if so, the details thereof;
- (b) whether the State Governments possess any right to amend the rules framed for conferring National Awards and if so, the conditions under which such amendments can be made;
- (c) if not, whether the Government proposes to take appropriate action with regard to the amendments made by the various States;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other steps taken by the Government to improve the quality of school education and enriching the lives of school students?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (d) Yes, Sir. The Government of India has fixed criteria for selection of Teachers for National Awards. A copy of extant guidelines containing conditions of eligibility, procedure for online self-nomination, selection criteria, various levels of selection committee i.e. District Selection Committee, State Selection Committee and Independent Jury at National Level is annexed. The authority to amend the guidelines for Selection of Teachers for National Awards rests with the Government of India.

(e) The Central Government has taken several steps to improve the quality of school education in primary and secondary schools in the country like Right of Children to Free and Compulsory Education (RTE) Act, National Achievement Survey, D.El.Ed. course, Integrated Scheme for School Education – Samagra Shiksha, participation in the Programme for International Students Assessment (PISA) to be conducted in 2021, Integrated Teacher Training Programme, School Based Assessment (SBA), Performance Grading Index (PGI), Youth and Eco Clubs in all Government Schools across the country, Rangotsav to celebrate the rich cultural diversity of India.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (D) OF THE LOK SABHA UNSTARRED QUESTION NUMBER 4 TO BE ANSWERED ON 18.11.2019 ASKED BY DR. AMOL RAMSING KOLHE, DR. DNV SENTHILKUMAR S., SHRI SUNIL DATTATRAY TATKARE, SHRIMATI SUPRIYA SULE, DR. SUBHASH RAMRAO BHAMRE, SHRI HEMANT SRIRAM PATIL REGARDING “ NATIONAL TEACHERS AWARD”

Revised Guidelines for Selection of Teachers for National Awards

Introduction

The purpose of National Awards to Teachers is to celebrate the unique contribution of some of the finest teachers in the country and to honor those teachers who through their commitment and industry have not only improved the quality of school education but also enriched the lives of their students.

1. Conditions of Eligibility of Teachers for consideration for the Awards:

- i) School teachers and Heads of Schools working in recognized primary/middle/high/higher secondary schools under the following categories:
 - a) Schools run by State Govt./UTs Administration, schools run by local bodies, schools aided by State Govt. and UT Administration.
 - b) Central Govt. Schools i.e. Kendriya Vidyalayas (KVs), Jawahar Navodaya Vidyalayas (JNVs), Central Schools for Tibetans (CTSA), Sainik Schools run by Ministry of Defence (MoD), Schools run by Atomic Energy Education Society (AEES).
 - c) Schools affiliated to Central Board of Secondary Education (CBSE) (other than those at (a) and (b) above)
 - d) Schools affiliated to Council for Indian Schools Certificate Examination (CISCE) (Other than those at (a), (b) and (c) above)
- ii) Normally retired teachers are not eligible for the award but those teachers who have served a part of the calendar year (at least for four months i.e. upto 30th April in the year to which National Awards relate) may be considered if they fulfill all other conditions.
- iii) Educational Administrators, Inspectors of Education, and the staff of training Institutes are not eligible for these awards.
- iv) Teacher/Headmaster should not have indulged in tuitions.
- v) Only regular Teachers and Heads of Schools will be eligible.
- vi) Contractual Teachers and Shiksha Mitras will not be eligible.

2. Considerations to guide the selection of teachers at various levels:

Teachers will be evaluated based on the evaluation matrix given at [Annexure-I](#). Evaluation matrix contains two types of criteria for evaluation:

- a) **Objective criteria:** Under this the teachers will be awarded marks against each of the objective criteria. These criteria are given the weightage of 20 out of 100.
- b) **Criteria based on performance:** Under this, teachers will be awarded marks on criteria based on performance e.g. initiatives to improve learning outcomes, innovative experiments undertaken, organization of extra and co-curricular activities, use of Teaching Learning Material, social mobility, ensuring experiential learning, unique ways to ensure physical education to students etc. These criteria are given the weightage of 80 out of 100.

3. Procedure for application and selection:

- i) All the applications would be received through an online web portal. The portal would be developed and managed by Administrative Staff College of India (ASCI) assisted by CIET, NCERT under the overall supervision of MHRD.
- ii) ASCI would also ensure coordination with States/UTs regarding timely entry into the portal and resolution of technical and operational issues during data entry into portal.
- iii) MHRD will bear the entire expenditure for development and maintenance of the portal.
- iv) In case of State/UTs, teachers and Heads of schools themselves shall apply directly by filling the application form online through the web portal before the prescribed cut-off date.
- v) Every applicant shall submit a portfolio, online along with the Entry Form. The portfolio shall include relevant supporting material such as documents, tools, reports of activities, field visits, photographs, audios or videos etc.
- vi) Undertaking by the applicant: Each applicant shall give an undertaking that all the information/data submitted is true to the best of his/her knowledge and if anything is found at any later date to be untrue then he/she will be liable to disciplinary action.

District Selection Committee:

- vii) First level scrutiny will be done by **District Selection Committee (DSC)** headed by the District Education Officer. Members of DSC would be as under:
 - a) District Education Officer: **Chairperson**
 - b) Representative of State/UT Govt.: **Member**
 - c) One Reputed academician nominated by District Collector: **Member**
- viii) The major functions to be performed by DSC are as under:
 - a) Physical verification of the facts/ information provided by the applicant by forming verification teams.
 - b) Evaluation/ marking of the applicants as per the format at **Annexure-I**.
 - c) Certificate by DSC: The DSC shall certify that marks have been awarded after due verification of the facts.
 - d) After the detailed evaluation of the applications, DSC will shortlist **3 names** and forward these to **State Selection Committee** through online portal along with vigilance clearance certificate of each of the 3 applicants.
 - e) In addition to the applications received, the DSC in exceptional circumstances, may suo-moto consider name of maximum one person among the outstanding teachers including special educators and differently abled teachers/heads of schools. The evaluation will be done as per the format at **Annexure-I**.
 - f) DSC may take into account performance of teachers in various streams of studies viz. science, arts, music, physical education etc.

The State Selection Committee (SSC)

- ix) The State Selection Committee (SSC) will be headed by Principal Secretary/ Secretary of State Education Department. Members of SSC will be as under:
- a) Principal Secretary/ Secretary of State Education Department: **Chairperson**
 - b) Nominee of Union Govt.: **Member**
 - c) Director/Commissioner of Education: **Member Secretary**
 - d) Director, SCERT or equivalent if there is no SCERT: **Member**
- x) The major functions to be performed by SSC are as under:
- a) Re-verification of the facts/ information/marks of the nominations received from all the DSCs.
 - b) Evaluate all the nominations and prepare shortlist of the best candidates, subject to the maximum number allotted to the States/UTs as per Annexure-II and forward the same to Independent Jury at National level through online portal.

Organization Selection Committee (OSC) *(For other organizations)*

- xi) The composition of OSC is as under:
- a) Chairperson/ Director/ Commissioner/ Head of the Organization: **Chairperson**
 - b) One officer from the Organization nominated by the Chairperson
 - c) Nominee of Union Govt.: **Member**
 - d) One reputed academician deputed by the Chairperson: **Member**
- xii) The major functions to be performed by OSC are as under:
- c) The Organizations may follow their internal processes for receiving nominations.
 - d) Evaluate all the nominations and prepare shortlist of the best candidates, subject to the maximum number allotted to the Organizations as per Annexure-II and forward the same to Independent Jury at National level through online portal.

Independent Jury at National level

- xiii) Independent Jury at National level headed by retired Secretary, Department of School Education & Literacy, MHRD would review the list of candidates as forwarded by all the 36 SSCs and 7 OSCs and carry out **fresh assessment**.
- a. Each nominee is required to make a presentation before the Jury.
 - b. The jury shall select names from the list subject to the maximum of 45 (+2 Special Category for differently abled teachers etc.).
 - c. TA/DA for nominees shall be paid by MHRD.
 - d. Secretarial assistance to the Jury will be provided by NCERT.

xiv) All other awards have been subsumed under the National Awards to Teachers.

xv) The timelines for the year 2019 areas under:

S.No.	Activity	Timelines for 2019
i	Opening of web-portal for inviting online applications.	6 th May to 25 th June, 2019 (12:00 midnight)
ii	District Selection Committee nominations to be forwarded to the State Selection Committee through online portal.	26 th June to 12 th July, 2019 (12:00 midnight)
iii	State Selection Committee shortlist to be forwarded through online portal to Independent National Jury	13 th July to 24 th July, 2019 (12:00 midnight)
iv	Letters/communication to be issued by MHRD through online portal to all the shortlisted candidates	29 th July, 2019
v	Selection process by Jury	13 th , 16 th and 17 th August, 2019
vi	Finalization of names by Independent National Jury	17 th August, 2019
vii	Intimation to the final selected candidates after approval of Hon'ble HRM.	26 th August, 2019
viii	Rehearsal and Award function	4 th & 5 th September, 2019

Evaluation Matrix for National Award to Teachers

Annexure-I

Category A: Objective Criteria		
Sl No.	Criteria	Maximum Marks / Ceiling
1	Work done by teacher to encourage community, parents, alumni etc. to contribute to the school in any way e.g. physical infrastructure, computers, mid day meal, funds, books etc.	3
2	Publication (Research papers/Articles in international/national journals{with ISSN}, Books {with ISBN}, etc.) in the last 5 years	3
3	Annual Performance Appraisal Reports or other performance appraisal tools of last 3 years	3
4	Is the teacher attending school regularly without any complaints?	3
5	Whether the teacher is regularly attending the in-service training he/she is deputed to?	2
6	Work done by teacher to increase enrolment and reduce dropouts.	2
7	Whether the teacher is enrolled for any course under SWAYAM or any other MOOCS platform	2
8	Development of e-contents, textbooks, teacher handbooks for SCERTs, Boards or NCERT	2
Subtotal		20

Category B: Criteria based on performance (Indicative and illustrative only)		
Sl No.	Criteria	Maximum Marks
1	Innovative experiments (like use of ICT, joyful learning technique) undertaken by teacher for greater impact of his/her teaching on the students. Development and use of appropriate pedagogic approaches in day to day teaching activities including Teaching Learning Material, Low cost teaching aids etc. (Based on number, scale and impact of innovations/experiments)	30
2	Organization of extra and co-curricular activities (Based on number, scale and impact of experiments)	25
3	a) Mobilization of society for school infrastructure and for spreading social awareness among children. b) Promotion of nation building and national integration	25
Subtotal		80
Grand Total		100

State / UT / Organizations wise maximum number of nominations allowed

S.no	States/UTs/Organizations	Max. nominations
1	Andhra Pradesh	6
2	Arunachal Pradesh	3
3	Assam	3
4	Bihar	6
5	Chhattisgarh	3
6	Goa	3
7	Gujarat	6
8	Haryana	3
9	Himachal Pradesh	3
10	Jammu & Kashmir	3
11	Jharkhand	3
12	Karnataka	6
13	Kerala	6
14	Madhya Pradesh	6
15	Maharashtra	6
16	Manipur	3
17	Meghalaya	3
18	Mizoram	3
19	Nagaland	3
20	Odisha	6
21	Punjab	6
22	Rajasthan	6
23	Sikkim	3
24	Tamil Nadu	6
25	Telangana	6
26	Tripura	3
27	Uttar Pradesh	6
28	Uttarakhand	3
29	West Bengal	6
	Subtotal	129
	Union Territory	
30	A&N Islands	1
31	Chandigarh	1
32	D&N Haveli	1
33	Daman & Diu	1
34	Delhi	2
35	Lakshadweep	1
36	Puducherry	1
	Subtotal	8
	Others	
37	Atomic Energy Education Society (Under Deptt. Of Atomic Energy)	1
38	CBSE	6
39	C.I.S.C.E.	2
40	CTSA	1
41	Kendriya Vidyalaya Sangathan	4
42	Navodaya Vidyalaya Samiti	2
43	Sainik Schools Under M/o Defence	1
	Subtotal	17
	Grand Total	154